

GOVERNMENT OF INDIA
MINISTRY OF NEW AND RENEWABLE ENERGY
RAJYA SABHA
UNSTARRED QUESTION NO. 2695
ANSWERED ON 11.08.2026

DEVELOPMENT OF MODEL SOLAR VILLAGES IN TELANGANA UNDER PMSGMBY

2695. DR. K. LAXMAN

Will the Minister of NEW AND RENEWABLE ENERGY be pleased to state:

- (a) the criteria adopted for selection of Model Solar Villages under the PM Surya Ghar: Muft Bijlee Yojana (PMSGMBY) and the progress made in their implementation across the country, including Telangana;
- (b) whether any villages in Telangana have been identified or selected under the initiative and the support being provided for rooftop solar adoption and related infrastructure; and
- (c) the measures being taken to promote community participation and ensure that the Model Solar Village initiative contributes to rural livelihoods, clean energy adoption and sustainable development?

ANSWER

THE MINISTER OF STATE FOR NEW & RENEWABLE ENERGY AND POWER

(SHRI SHRIPAD YESSO NAIK)

(a) to (c) One of the components of the PM Surya Ghar: Muft Bijli Yojana (PMSG: MBY) is development of Model Solar Village (MSV), one in each district, with central financial assistance (CFA) upto Rs. 1 crore per village. The Ministry of New and renewable Energy (MNRE) has issued operational guidelines providing criteria and parameters for the selection of the MSVs.

To be eligible for consideration as a Model Solar Village, the village must be in rural areas, fulfilling the following criteria:

- i. The village must be a revenue village with a population exceeding 5,000, as per the latest published Census.
- ii. In the case of Special Category States and Union Territories-namely Uttarakhand, Himachal Pradesh, Jammu & Kashmir, Ladakh, all North Eastern States including Sikkim, and Andaman & Nicobar Islands and Lakshadweep-revenue villages with a population size of more than 2,000 as per the latest published census would be eligible.
- iii. In districts where fewer than 10 villages meet the above population criteria, the District Level Committee (DLC) may select the 10 most populous villages in the district for consideration under the competition mode of the Model Solar Village initiative.
- iv. The District Level Committee (DLC) may also consider expanding the scope of the Model Solar Village initiative to a Model Solar Panchayat.

The state implementing agencies (SIAs) have reported that MSVs have been declared for 477 districts across the country, including the 30 districts from the state of Telangana.

Based on the detailed project reports (DPRs) submitted by the SIA of Telangana for development of the MSVs in the state, DPRs for seven declared villages have been sanctioned by MNRE with CFA of Rs 1 crore for each village including to support rooftop solar adoption and related infrastructure and promote community level livelihood opportunities.

Awareness programmes are being conducted by the SIA of the Telangana at District/Village levels in co-ordination with REC Ltd., the NPIA for PMSG: MBY, to promote community participation and ensuring that the MSV initiative contributes to rural livelihoods, clean energy adoption and sustainable development.
